

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1989  
TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2023**

**MERGER PROPOSAL OF BSNL-MTNL**

**1989 Shri Vaiko:**

**Shri M. Shanmugam:**

Will the Minister of Communications be pleased to state:

- (a) whether Government has appointed transaction adviser for the merger proposal of BSNL-MTNL, as a part of revival package;
- (b) if so, the details thereof;
- (c) by what time the detailed analysis will be submitted by the transaction adviser;
- (d) whether SEBI approval is taken, since MTNL is a listed company; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) to (e) The Union Cabinet, while approving revival package for Bharat Sanchar Nigam Limited (BSNL) on 27.07.2022, approved formation of a Committee of Secretaries (CoS) for detailed examination to resolve matters of Mahanagar Telephone Nigam Limited (MTNL) including merger of MTNL with BSNL.

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